

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 5934
TO BE ANSWERED ON 03.04.2018**

PROPOSAL FOR INCLUSION IN THE LIST OF OBCs

5934. SHRI JAGDAMBIKA PAL:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether various States have forwarded proposals to the Government for inclusion of some specific castes under the Other Backward Classes (OBCs) category during each of the last three years;
- (b) if so, the details and the present status thereof, caste and State/UT-wise;
- (c) the details of the norms prescribed for inclusion of new castes in OBC category;
- (d) the list of the castes which are under consideration of the Government for inclusion in the OBC category; and
- (e) the time by which approval is likely to be granted for inclusion of these castes in the OBC category?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI KRISHAN PAL GURJAR)**

(a) & (b): The Government of India notifies inclusion of castes/communities in the Central List of Other Backward Classes for different States/Union Territories on the basis of advices tendered by National Commission for Backward Classes (NCBC) under Section 9(1) of the NCBC Act, 1993.

A total of 120 entries containing castes, their synonyms and sub-castes have been notified in the Central List of Other Backward Classes in the last three years. The State-wise details are tabulated in Annexure.

(c): The NCBC determines inclusion or otherwise of castes/communities in the Central List of OBCs on the basis of norms established w.r.t. social, educational, economic, representation in Central Services and Miscellaneous parameters.

(d): No such proposal is under consideration in this Ministry, at present.

(e): Does not arise, in view of (d) above.

Annexure

Castes/communities included in the Central List of OBCs during the last three years.

S.No.	State	2015	2016	2017	Total
1.	Andhra Pradesh	--	09	--	09
2.	Bihar	--	02	--	02
3.	Himachal Pradesh	01	--	--	01
4.	Jharkhand	--	05	--	05
5.	Jammu & Kashmir	--	02	--	02
6.	Karnataka	01	--	--	01
7.	Maharashtra	--	01	--	01
8.	Madhya Pradesh	--	11	--	11
9.	Uttarakhand	--	02	--	02
10.	Telangana	--	86	--	86
	Total	02	118	--	120